

# LOK SABHA DEBATES

## LOK SABHA

Tuesday, March 18, 1997/Phalgun 27, 1918 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[MR. SPEAKER in the Chair]

### WELCOME TO PARLIAMENTARY DELEGATION FROM SAUDI ARABIA

[English]

MR. SPEAKER : Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming His Excellency Sheikh Mohammed bin Ibrahim bin Jubair, Chairman of the Majlis Al Shoura of Saudi Arabia and other Members of the Saudi Arabian Parliamentary Delegation who are on a visit to India as our honoured guests.

The other hon. Members of the Delegation are :—

1. Dr. Mansour bin Mohammed Al Nuzha
2. Mr. Abdullah bin Tahir Al Dabbagh
3. Dr. Abdul Aziz bin Ibrahim Al Fayaz
4. Dr. Faisal bin Ahmad Zaidan
5. Maj. Gen. (Retd.) Kamal bin Sirajuddin Al Marghalani

The Delegation arrived Delhi on the evening of Sunday, the 16th March, 1997. They are now seated in the special box. We wish them a happy and fruitful stay in our country. Through them, we convey our greetings and best wishes to the Custodian of the two Holy Mosques, His Majesty the King Fahd bin Abdul Aziz, the Consultative Committee and the friendly people of the Kingdom of Saudi Arabia.

11.02 hrs.

### ORAL ANSWERS TO QUESTIONS

[Translation]

#### Industries Based on Mango, Lychee, Banana and Maize

\*321. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to set up industries mainly based on mango, lychee, banana and maize in the country particularly in Bihar through NAFED;

(b) if so, the details thereof; and

(c) the steps being taken in this direction?

[English]

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) A statement is laid on the Table of the House.

#### Statement

(a) No, Sir.

(b) Does not arise.

(c) The Nodal Ministry for promoting the processing industries for fruits is the "Ministry of Food Processing Industries". However, the Department of Agriculture and Cooperation (Horticulture Division) and the National Horticulture Board (NHB), the National Cooperative Development Corporation (NCDC) under the Department of Agriculture and Cooperation, Ministry of Agriculture also have schemes to assist the processing units in the cooperative/private sectors besides the programme of the Ministry of Food Processing Industries. The units established by State Government are provided financial assistance by the NHB and Ministry of Food Processing Industries.

The Ministry of Food Processing Industries have different schemes as per details given in Annexures-I and II. The schemes of Department of Agriculture and Cooperation (Horticulture Division) and the assistance provided to Bihar thereunder are at Annexure-III. However, NCDC provides financial assistance to cooperatives. The schemes and the number of units assisted are given in Annexures-IV and V.

The National Horticulture Board (NHB) also has assisted schemes for processing of fruits in the State of Bihar during the year 1993-94 (Rs. 27.51 lakhs), 1994-95 (Rs. 54.22 lakhs), 1995-96 (Rs. 24.15 lakhs). The NHB's schemes are given in Annexure-VI.

#### Annexure I

##### Ministry of Food Processing Industries

Details of the Plan Schemes Formulated for  
Implementation during the Eighth Plan Period

S.No.	Name of the Plan Schemes
1	2
1.	Scheme for Food Processing and Training Centres in Rural Areas.
2.	Scheme for Assistance to State Government Undertakings and Cooperatives for Establishing or Upgrading of Fruit and Vegetable Processing facilities.

1	2	1	2
3.	Scheme for strengthening backward linkages for the Fruit and Vegetable Processing Industries.	6.	Scheme for generic advertising of processing food and for providing marketing assistance.
4.	Scheme for Development of infrastructure for Mushroom cultivation and processing.	7.	Scheme for research and development in food and vegetable processing.
5.	Scheme for development and processing of hops.	8.	Assistance for infrastructure for fruit and vegetable products (From 1993-94).

**Annexure II****Ministry of Food Processing Industries**

*Status of Projects Assisted in Various States During 1992-93 to 1996-97  
(upto 28.10.1996) under F & VP Plan Schemes*

Name of the Organisation	Project Assisted	Amount Released (Rs. in lakhs) Year					Present Status
		92-93	93-94	94-95	95-96	96-97	
(1)	(2)	(3)			(4)		
ASSAM							
1.	Agriculture Deptt. Govt. of Assam, Guwahati.	10 FPTCs	30.00				These FPTCs has not yet become functional.
2.	Taapir Sanchi Kumarikata (Through KVIC)	1 FPTC	3.00				-do-
3.	Lomananchi Voluntary Organisation, Guwahati	1 FPTC		3.00			-do-
4.	Modern Food Processing Co-op. Society Ltd., Guwahati.	3 FPTC		9.00			Implemented.
5.	-do-	Expansion/ modernisation of 2 F&VP Units.	37.00	12.10			Implemented.
6.	Women Welfare Society, Guwahati.	1 FPTC		3.00			Not yet implemented.
7.	Modern Food Processing Co-op. Society Ltd., Guwahati.	Genenc Advt.		3.35			Implemented.
8.	Backward Area Development Society, Guwahati.	1 FPTC			2.70		Not yet implemented.

(1)	(2)	(3)					(4)
		92-93	93-94	94-95	95-96	96-97	
9	Rural Widow's and Un-employed Youth Welfare Society, Guwahati.	1 FPTC			2.85		Not yet implemented.
10.	Fruits and Vegetable Processing Society, Guwahati.	1 FPTC			3.00		Implemented.
11.	Modern Food Processing Co-op. Society Ltd., Guwahati.	2 FPTCs			6.00		Implemented
12.	Shanti Sadhana Ashram, Guwahati.	Mushroom Project			20.91		Not yet implemented.
13.	Modern Food Processing Co-op. Society Ltd., Guwahati.	Backward Linkage for 3 yrs.		1.224 2.047	4.09		Implemented.
14	Assam Agricultural University, Jorhat	Quality Control Lab.			25.56		Not yet implemented.
15	Fruit & Vegetable Processing Society, Guwahati.	2 FPTCs (Multi-product)				18.00	Recently Released.
ARUNACHAL PRADESH							
1	Arunachal Horticulture Processing Ltd., Nigmoi.	1 FPTC		2.29		3.05	Recently Released.
MANIPUR							
1	Wenjim Tentha Farmers Development Association, Thoubal.	1 Spices Unit Potato Chips Unit			6.159	6.621	In the advance stages of implemented.
2	Teonjan Hazan Lakei Youth Un-employed Members Association, Imphal.						
MEGHALAYA							
1.	Assam Regimental Centre, Shillong.	1 FPTC			2.39		Not yet impemented.
MIZORAM							
1.	Mizoram Khadi and Village Industries Board, (Thro. KVIC)	1 FPTC		3.00			Not yet implemented.
2.	MIFCO, Aizawi	6 FPTCs	15.060				Implemented.
3.	-do-	Mushroom	29.80				Implemented.
4.	-do-	2 F&VP Units	70.00 (91-92)	142.02	24.28		Implemented.

(1)	(2)	(3)					(4)
		92-93	93-94	94-95	95-96	96-97	
NAGALAND							
1	Director of Horticulture, Govt. of Nagaland, Kohima	F&VP Uni		22.82			Implemented.
2	-do-	Mushroom Project	6.00				Implemented.
3	-do-	-do-					Yet to be implemented.
4	Director of Industries, Govt. of Nagaland, Kohima	2 FPTCs					-do-
5	Nagaland Agricultural and Hort. Produce KTG, Multipurpose Co-op. Society Ltd., Dimapur.	Mushroom Project			26.60		-do-
TRIPURA							
1	Tripura Khadi & Village Industries Board, (Thru. KVIC)	1 FPTC					-do-
2	Tripura Small Scale Ind Corpn. Ltd., Agartala	1 FPTC	3.00				-do-

*Status of Projects in all States & UTs (Except North-Eastern States—F&VP & SECTOR) During 1992-93 to 1996-97 (up to 28.10.96)*

(1)	(2)	(3)					(4)
		92-93	93-94	94-95	95-96	96-97	
ANDHRA PRADESH							
1	Girjan Coop. Corpn. Ltd., Vishakhapatnam.		25.65	—	—	—	Not yet implemented.
2	Girjan Coop. Corpn. Ltd., Vishakhapatnam.		17.21	—	—	—	-do-
3	Fresh Marketing Coop. Society Ltd., Hyderabad	Pre-Cooling system/upgradation	—	7.00	—	—	Implemented.
4	Vaniseeknshna Fruit Processing Industries, Reddigundum.	Backward linkages for 1991-92 to 1993-94	—	16.14	—	—	Reimbursement.
5	APIDC, Hyderabad.	Setting up of 2 F&VP units.	104.00	—	—	—	Not yet implemented.
6	Alankar Food Product, Bora Vancha Vill., Krishna Distt	Backward linkages —1992-93 & 1993-94	—	—	3.139	11.531	Reimbursement.
7	Fresh Marketing Coop. Society Ltd. Hyderabad	R&D-Solar Refrigeration.	—	—	5.00	—	Implemented.

(1)	(2)	(3)					(4)
		92-93	93-94	94-95	95-96	96-97	
8.	Shree Surya fruit & vegetable growers and marketing Society, Jaggyapeta, Krishna Distt.		11.70	—	—	—	Not yet implemented.
9.	Vinagri fruit tech Ltd., Tirupati.		—	—	25.00	—	Recently released.
10.	APIDC-Joint Sector-Sugam Agro tech. Ltd., Hyderabad.		—	—	—	25.00	-do-
11.	APIDC-Joint Sector-Regent Agro Products Ltd.		—	—	90.00	—	Implemented.
BIHAR							
1.	Society for Rural Industrialisation, Ranchi.	3 FPTC's 1 FPTC	9.00	0.35 3.688			Implemented.
2.	Bihar Industries Asson., Ranchi.	Quality Control Lab.		9.50			Implemented.
3.	Adivasi Lok Sahitya Sanskritik Uthan Samiti, Lumbai.	FPTC		2.31			Implemented.
4.	Community Development Mahila Sarva Vikas Indus. Coop. Society Ltd., Jamshedpur.	FPTC		2.34			Implemented.
5.	Kathjorh Adarsh Mahila Vikas Coop. Society Ltd., Chandil, Jamshedpur.	FPTC		2.092			Implemented.
6.	Bhandara Lamps Ltd., Bhandara.	FPTC		2.25			Implemented.
7.	Birsa Environment Agriculture Research study and application, Chakardharpur.	FPTC		2.23			Implemented.
8.	Parvatiya Anusuchit Jangalia Kalyan Panshad, Asansole.	FPTC		2.35			Implemented.
9.	Women and Development Centre, Torpa, Ranchi.	FPTC		2.015			Implemented.
10.	Bihar Regimental Centre, Danapur Cantt., Patna.	FPTC				3.00	Recently released.
11.	Ichapidi Piru Tola Pahl Subzi Utpadak Sehyog Samiti, Ichapidi.	Dehydration & preservation unit.		4.50			Implemented.
12.	Sikh Regimental Centre, Ramgarh Cantt.	FPTC			2.37		Not yet implemented.
13.	Karma Jharia Adivasi Industrial Coop. Society Ltd., Jharia.	Mushroom Spawn production unit		1.30			Implemented.

	(1)	(2)	(3)					(4)
			92-93	93-94	94-95	95-96	96-97	
14.	Chhotanagpur Adivasi Coop. Vegetable Marketing Fed. Ltd., (VEGFED), Ranchi.	Generic Publicity for marketing of mushroom			3.38			Not yet implemented.
15.	Tara Mahila Udyogik Kalyan Samiti, Patna	FPTC				2.55		Not yet implemented.
16.	Society for Rural Indus- trialisation, Ranchi.	Integrated food processing centre		12.00				Implemented.
17.	Knshi Grain Vikas Kendra, Ranchi.	Mother Spawn unit			1.00			Not yet implemented.
DELHI								
1.	Rajputana Rifles Regimental Centre, Delhi Cantt.	FPTC	—	—	—	5.60	—	Implemented.
2.	All India Social Justice Organisation, Buran.	FPTC	—	—	—	3.00	—	Not yet implemented.
3.	National Agri. Coop. Marketing Fed. of India New Delhi. (NAFED)	Refrigerated Van	40.00	—	—	—	—	Implemented.
4.	Food Research and Analysis Centre, New Delhi.	Upgradation of quality control lab.	—	1.88	—	11.643	—	Implemented.
5.	APEDA, New Delhi	"AHARA" Fair	34.00	—	—	—	—	*
6.	APEDA, New Delhi	Vapour-heat treatment plant.	—	25.00	—	—	—	Implemented.
7.	Other Organisation		55.18	12.392	—	—	—	—
HIMACHAL PRADESH								
1.	Himachal Productivity Council, Shimla	FPTC	4.00	6.00				Implemented.
2.	Lahoul Hops & Chikori Growers coop. mktg.- cum-processing society, Lahoul Spiti.	Developing & processing of Hops.	40.00	33.00				Implemented.
3.	Food and Flower Society of HP, Palampur.	Food Processing and Essential oils mfg'ing unit.		28.44				Not yet implemented.
4.	Lahoul Potato growers coop. marketing processing Society Ltd., Kullu	Expansion of mushroom producing unit.				23.65		Implemented.
5.	HPSIDC-Joint Sector- Himalaya International Ltd.	F&VP Unit			100.00			Implemented.

(1)	(2)	(3)					(4)
		92-93	93-94	94-95	95-96	96-97	
6.	Shivalik Khadi Ashram, Una			20.00			Not yet implemented.
	F&VP Unit.			(grant partly released)			
7.	HPMC, Shimla			22.07	127.93		Implemented.
	Tetra pack aseptic plant, Parwanoo.						
8.	HPMC, Shimla.			150.00	60.00		Partly implemented.
	Post harvest and Cold chain facilities.						
9.	HPMC, Shimla.				60.00	15.00	Partly implemented.
	Mango pulp unit, Solan.						
10.	HPAIC-Joint Sector-Himalaya Vege fruit Ltd., Parwanoo.				20.00		Implemented.
	Processing of various fruits & vegetables.						
11.	Indcare Charitable Trust, New Delhi.					6.00	Recently released.
	2 FPTCs						
12.	HPAIC-Joint Sector-Dugodwala Udyog Ltd.					30.00	Recently released.
	Edible Eastergum & allied products etc.						
13.	14, Gorkha Training centre, Subhatu, Shimla Hills.					6.00	Recently released.
	1 FPTC						
HARYANA							
1.	Haryana Agro Industries Corpn. Ltd., Chandigarh.	3.00	15.00	—	—	—	Not yet implemented.
	6 FPTC						
2.	Stree Niketan, Bhuvenshwari, Gurgaon.	3.00	—	—	—	—	Implemented.
	FPTC						
3.	Haryana Agro Industries Corpn. Ltd., Chandigarh.	—	14.00	—	—	—	Not yet Implemented.
	Integrated Mushroom Project-Murthal.						
4.	Indian Institute of Delhi, New Delhi.	—	—	3.00	.4866	—	Implemented.
	FPTC						
JAMMU AND KASHMIR							
1.	Jammu & Kashmir village bd., Srinagar.	—	3.00	—	—	—	Not yet implemented.
	FPTC						
2.	Agriculture and Rural Development Deptt., Govt. of J&K, Srinagar.	—	—	15.00	—	—	
	5 FPTC						
3.	Shiva Gram Udyog Mandal, Kathua.	—	—	20.00	—	—	
	F&VP unit						
KARNATAKA							
1.	Khudigram Sahakari Utpadak Sangh Ltd., Huldi, Distt. Raichur	—	3.00	—	—	—	Not yet implemented.
	FPTC						

(1)	(2)	(3)					(4)		
		92-93	93-94	94-95	95-96	96-97			
2.	Karnataka Agro Industries Copm. Ltd., Bangalore.	8 FPTC	—	12.00	—	12.00	—	4 FPTCs implemented.	
3.	Maratha Light Infantry Regimental Centre, Belgaum.	FPTC	—	—	—	5.3125	—	Not yet implemented.	
4.	Unicorn Agrotech Ltd., Bangalore.	Backward Linkages-94-95	—	—	—	6.06	—	Reimbursement.	
5.	Horticulture Producers' Coop. Marketing and Processing Society Ltd., Bangalore (HOPCOMS).	F&VP Unit	50.00	—	—	—	—	Implemented.	
6.	Coorg Orange Growers Coop. Marketing Society Ltd., Gonicoppal.	Expansion & Modernisation of F&VP unit.	—	15.50	—	—	—	Implemented.	
7.	Centre for Technology Development, Bangalore.	Feeder Processing plant.	—	7.50	7.50	—	—	Partly implemented.	
8.	Centre for Technology Development, Bangalore	Product Deve. lab	—	—	12.00	—	—	—do—	
9.	-do-	Post harvest cold chain.	—	—	24.00	—	—	—do—	
10.	Karnataka Agro Industries Copm. Bangalore	Post harvest storage	—	13.00	—	—	—	Implemented.	
11.	MARKFED, Bangalore.	Refrigerated storage.	—	44.00	—	—	—	—do—	
12.	Reitzel India Ltd., Bangalore	Backward Linkages	—	—	3.22	—	—	Reimbursement.	
13.	CFTRI, Mysore.	R&D	—	—	65.00	—	—	Partly implemented.	
KERALA									
1.	Kerala Agro Industries Corpn Ltd., Thirunanthapuram.	Genenc Adv.	—	30.00	—	—	—	Implemented.	
2.	Kerala Agriculture Univ., Kerala.	2 FPTCs	—	—	3.76	—	—	Partly implemented.	
3.	Regional Agor Industrial Development Coop of Kerala Ltd., Kannur.	FPTC	—	—	2.977	—	—	-do-	
4.	All Kerala Ladies Education and Services, Calicut.	FPTC	—	—	—	2.86	—	Not yet implemented.	
5.	Changanachary Social Services Society, Changanachary.	FPTC	—	3.00	—	—	—	-do-	

(1)	(2)	(3)					(4)	
		92-93	93-94	94-95	95-96	96-97		
6.	Kerala Agro Fruit Product, Arampunna.	Expansion of F&VP unit	—	—	13.83	—	—	Implemented.
7.	Regional Agro Industrial Development Coop. of Kerala Ltd., Kannur.	Generic Adv	—	—	—	6.75	—	Recently released.
ORISSA								
1.	Sarvodaya Samithi, Gandhinagar, Koraput	FPTC	—	2.70	—	—	—	Not yet implemented.
2.	Orissa Agro Industries Corpn. Ltd., Bhuvneshwar.	29 FPTC	—	78.36	11.60	—	—	10 FPTC implemented.
3.	Peoples Rural Reconstruction Institute for Youth Action, Distt. Balasore.	1 FPTC	—	—	—	2.66	—	Implemented.
4.	Weakers and Other Backward Development Society, Dobidwar.	1 FPTC	—	—	—	2.36	—	Recently released.
5.	Peoples Institute for participatory action Research (PIPER), Distt. Dhenkanal.	1 FPTC	—	—	—	2.40	—	-do-
6.	Reliable Spawn Culture, Cuttack	Mushroom spawn production unit.	—	—	—	5.00	—	-do-
7.	Panda Spices (P) Ltd., -Joint Sector-OAIC	Spice & Oleoresin project	—	—	—	5.00	—	Implemented.
8.	Bilati (Orissa) Ltd.- Joint sector-OAIC	Tomato & Tropical fruit pulp concentrates	—	—	—	70.00	—	-do-
9.	New India Cultural spawn and mushroom, Bhuvneshwar.	Mushroom Production	6.00	—	—	—	—	Not yet Implemented.
10.	Kapilash Agro Producers PMCS, Biswanathpur.	1 FPTC	—	—	—	—	2.96	Recently released.
PUNJAB								
1.	Additional Dy. Co.nmissioner (Development), Govt. of Punjab, Hoshiarpur.	FPTC	2.00	—	—	2.00	—	Recently released.
2.	Principal Thapar Polytechnic, Patiala	FPTC	—	—	—	2.50	—	-do-
3.	Punjab Agri Industries Copn. Ltd., Chandigarh.	Establishment of F&VP unit	63.50	100.00	—	—	—	Implemented.
4.	Pepsi Foods Ltd., Hoshiarpur	Backward Linkages	—	10.00	—	—	—	Reimbursement.

	(1)	(2)	(3)					(4)
			92-93	93-94	94-95	95-96	96-97	
5	Nijjer Agro Foods Ltd., New Delhi.	Backward Linkages	—	9.66	10.00	—	—	Reimbursement.
6	Punjab Agro Industries Corpn. Ltd., Chandigarh.	Generic Adv.	17.50	—	—	—	—	Implemented.
RAJASTHAN								
1.	Mahila Griha Udyog Pratishthan, Udaipur.	FPTC	—	2.70	—	—	—	Not yet implemented.
2.	District Collector, Udaipur.	FPTC	—	2.51	—	—	—	Not yet implemented.
MAHARASHTRA								
1.	Dr. B.R. Ambedkar Institute of Rural Technological Management Trimbak Vidya Mandir, Nasik.	FPTC	—	—	—	—	—	Not yet implemented.
2.	Carpentary and Blacksmithy workshop, Dhanu, Distt. Nasik.	FPTC	—	3.00	—	—	—	-do-
3.	Shiksha Mandal, Wardha	FPTC	—	2.84	—	—	—	-do-
4.	Sairaja Fruit and Food Processing Pvt. Ltd.	F&VP Unit	—	5.40	—	—	—	Implemented.
5.	Prakash Coop Agro Insust. society Ltd., Sangalwati.	F&VP Unit	—	50.00	—	—	—	-do-
6.	Sanjivani Agro Producer Coop. Marketing Society Ltd., Kopergaon.	F&VP Unit	—	12.00	—	—	—	-do-
7.	Maharashtra State Agri. Bd., Pune.	"Mahagrapes Project"	50.00	—	—	—	—	-do-
8.	Bluefox Packaging Products Pvt. Ltd., Nasik.	Post Harvest treatment facilities	—	—	—	11.70	—	-do-
9.	Krushvi Vikas Sehkari Sanstha Ltd., Solapur	Pre Cooling & Cold Storage facilities	—	—	—	10.00	—	-do-
10.	Shyadri Shikshan Sansthan Krishi Vigyan Kendra, Kharwade, Swarda.	Mushroom cultivation & processing	—	—	—	47.62	—	Recently implemented.
11.	Maharashtra State Agri- culture Marketing Bd., Pune	"Mahamango Project"	—	—	—	36.90	—	-do-
12.	Abhinav Grapes Gowers Coop. Society Ltd., Agar, Pune	Pre Cooling & Cold storage	—	—	—	7.47	52.53	-do-

(1)	(2)	(3)					(4)
		92-93	93-94	94-95	95-96	96-97	
13. Vighenahar Grapes Growers Coop. Society Ltd., Narayan-Gaon, Pune.	Pre Cooling and Cold Storage	—	—	—	7.50	52.50	Recently implemented.
14. Shingole Processed Food Pvt. Ltd., Ahmednagar.	Backward Linkages	—	5.48	4.23	—	—	Reimbursement.
15. Shivamuruti Palutapak Sahakari Sangh Maruadit, Distt. Solapur.	Infrastructure of F&VP/Pre Cooling	—	—	8.00	—	—	Implemented.
16. Baramati Taluka Coop. Phalotpadak Sangh Ltd., Baramati.	Infrastructure of F&VP/Pre Cooling	—	—	8.00	—	—	-do-
17. Pandhari Prasad Phal Utpadak Sahakari Sanstha Maryadit, Distt. Solapur	Infrastructure of F&VP/Pre Cooling	—	—	8.00	—	—	-do-
18. Jaikissan Bhajipala & Phal-Utpadak Shetkari Sahakari Society Ltd., Aurangabad.	Infrastructure of F&VP/Pre Cooling	—	—	8.00	—	—	-do-
19. Parwara Phale Bhajipala Sahakari Vikri Sanstha Ltd., Nasik.	Infrastructure of F&VP/Pre Cooling	—	—	8.00	—	—	-do-
20. Parashan Phale & Bhajipala Sahakari Vikri Sanstha Ltd., Nasik.	Infrastructure of F&VP/Pre Cooling	—	—	8.00	—	—	-do-
21. Trinmoorthy Grapes Growers Coop. Society Ltd., Jamkhed, Ahmednagar.	Infrastructure of F&VP/Pre Cooling	—	—	8.00	—	—	-do-
22. Maharashtra State Agriculture Marketing Bd., Pune (Mah.)	Post-harvest Technological Institute	—	—	—	44.50	—	Recently released.
23. Sanjivani Agro Products Mktg. Society, Ahmednagar.	Backward Linkages	—	—	—	—	5.64	Reimbursement
MADHYA PRADESH							
1. M.P. State Khadi Vill. Indus. Bd., Bhopal.	1 FPTC	—	3.00	—	—	—	Not yet implemented.
2. Mahar Regimental Centre, Saugor.	1 FPTC	—	—	—	3.00	—	-do-
3. Grenadiers Regimental Centre, Jabalpur.	1 FPTC	—	—	—	6.00	—	-do-
4. Jammu and Kashmir Rifles Regimental Centre, Jabalpur.	1 FPTC	—	—	—	3.00	—	-do-

(1)	(2)	(3)					(4)	
		92-93	93-94	94-95	95-96	96-97		
5.	Satpura Integrated Rural Development Institute, Bhopal.	1 FPTC	—	3.00	—	—	—	Implemented.
6.	Mahila Chetna Manch, Bhopal.	Mushroom Cultivation & Spawn Production	—	5.90	—	—	—	Implemented.
7.	Satpura Integrated Rural Development Institution, Bhopal.	Spawn Production	2.585	—	5.00	—	—	Implemented.
8.	MARKFED, Indore.	Cold Storage	—	72.00	—	—	—	Implemented.
TAMIL NADU								
1.	Satyamurthy Centre for Democratic Studies, Madras	1 FPTC	—	1.62	—	—	—	Implemented.
2.	Tamil Nadu KVIB, Madras	1 FPTC	—	3.00	—	—	—	Not yet implemented.
3.	Gandhi Ashram Post, Gandhi Ashram, Thiruchengodu Distt. Salem	1 FPTC	—	2.54	—	—	—	-do-
4.	22. Gandhigram KVI public Chantable trust, Gandhigram, Madurai.	1 FPTC	—	2.34	—	—	—	-do-
5.	Tamil Nadu Agro Industries, Madras.	4 FPTC	—	—	—	11.20	—	1 FPTC implemented.
6.	Grama Mhalir Nalam Kakkum Samookha Nala Narpani Maddram Melur, Madurai.	1 FPTC	—	—	—	2.84	—	-do-
7.	The Madras Light Infantry Regimental Centre, Wellington (Nilgiris)	1 FPTC	—	—	—	4.81	—	Not yet implemented.
8.	Maharaja Institute of Peace Science, Madurai.	1 FPTC	—	—	—	2.87285	—	-do-
9.	Rural Education and Economic Development Association (REEDA), Madras.	2 FPTC	—	—	—	4.00	—	-do-
10.	NERD, Society, Coimbatore	1 FPTC	—	—	—	—	—	Recently released.
11.	WEAL Organisation, Pudukkottai.	1 FPTC	—	—	—	—	—	4580 released.
12.	Indian Tropical Agro Products, Tuticonn	Backward Linkages —93-94	—	—	—	10.00	—	Reimbursement.
13.	Duten Rama Agro Foods Ltd.- Joint Sector-TNAIC	Cultivation & Processing of Mushrooms	—	—	—	20.00	43.00	Recently released.

(1)	(2)	(3)					(4)
		92-93	93-94	94-95	95-96	96-97	
14. TANFED, Madras	Cold Storages	—	52.00	—	—	—	Implemented.
UTTAR PRADESH							
1. M.D.T.C. Haldwani	1 FPTC	—	3.00	—	—	—	Not yet implemented.
2. G.R. Sharama Archeological Society, Allahabad	5 FPTC's	6.00	—	6.00	—	3.00	Implemented (Recently released).
3. Horticulture and Food Processing Deptt., Govt. of UP, Lucknow.	16 FPTC's	48.00	—	—	—	—	Not yet implemented.
4. Horticulture and Food Processing Deptt., Govt. of UP, Lucknow.	Genenc. Adv.	5.00	—	—	—	—	Implemented.
5. Nari Uthian Samiti, Sultanpur.	FPTC	—	—	3.00	—	—	-do-
6. Peopal Gramudyog Seva Sanstha, Allahabad.	FPTC	—	—	—	3.00	—	Recently released.
7. Sitaram Gramudyog Ashram Vihar, Allahabad.	FPTC	—	—	—	3.00	—	Implemented.
8. Garhwal Rifles Regimental Centre, Lansdown.	FPTC	—	—	—	4.95	0.50	-do-
9. Kumaon Regimental Centre, Ranikhet.	FPTC	—	—	—	3.00	—	Recently released.
10. The Jat Regimental Centre, Bareilly	FPTC	—	—	—	2.80	—	-do-
11. The Rajput Regimental Centre, Fatehgarh	FPTC	—	—	—	5.75	—	-do-
12. 11, Gorkha Rifles Regimental Centre, Lucknow.	FPTC	—	—	—	5.50	—	-do-
13. Dogra Regimental Centre, Faizabad.	FPTC	—	—	—	5.52	—	-do-
14. Pushpanjli Gramodyog Sanstha, Pratapgarh	FPTC	—	—	—	3.00	—	Implemented.
15. Avadh Gramya Vikas Sanstha, Distt. Gonda	FPTC	—	—	—	2.57	—	Recently released
16. Stuti Gramodyog Seva Sanstha, Allahabad.	FPTC	—	—	—	3.00	—	-do-
17. Vikas Gramodyog Sanstha, Distt. Sonbhadra	FPTC	—	—	—	3.00	0.93	-do-
18. Sita Ram Gramodyog Ashram, Distt. Pratapgarh.	FPTC	—	—	—	3.00	—	-do-

	(1)	(2)	(3)				(4)	
			92-93	93-94	94-95	95-96		96-97
19	Rajiv Gandhi Institute of Westland Rural Development Palia, Gaurganj, Sultanpur	FPTC	—	2.75	—	—	—	Implemented.
20	Raja Avadesh Singh Memorial Educational Society, Partapgarh.	FPTC	—	—	—	—	3.00	-do-
21	PICUP-Joint Sector-Mhaan Food Ltd.	Milk Product Project	—	100.00	100.00	—	—	-do-
22	Peepal Gaon Udyog Sewa Sanistha, Allahabad.	Mushroom Processing & Infrastructure	—	—	—	17.25	—	Implemented.
23	Lagnesh Engineering Co. Pvt. Ltd., Varanasi.	Multi Commodity Cold Storage	—	—	—	25.00	—	Recently released.
24	Tara Foods Ltd., New Delhi.	Backward Linkages —1992-93 to 1994-95	—	4.04	10.00	10.00	—	Reimbursement.
25	G. R. Sharma Archeological Society, Allahabad.	Adv on Processed Foods	—	—	—	5.98	—	Implemented.
WEST BENGAL								
1	Diamond Silk Khadi Samithi Malda.	FPTC	—	3.00	—	—	—	Not yet implemented.
2	FPI Deptt., Govt. of West Bengal, Calcutta.	FPTC	22.29	—	—	—	—	Implemented.
3	Ichapur Janaklayan, Parshad Ichapur, 24 North Parganas.	FPTC	—	—	—	2.925	—	Recently released.
4	Modular Consultants Pvt. Ltd., Calcutta.	Food Processing Industrial Park	—	—	—	75.00	—	-do-
5	Kalyan Krishi Vigyan Kendra, Bongaban.	FPTC	—	—	—	—	3.00	Recently released.
6	Darjeeling Gorkha Hills Council, Darjeeling.	Mushroom processing and cultivation	—	30.00	—	—	—	Implemented.
7	BENFISH, Calcutta	Genenc Advertisement on processed food	4.50	—	—	—	—	-do-
8	Dr. Subhash Mukherjee Memorial Reproductive Research Centre, Calcutta	Research and Development & Twir Solar Cooker	8.98	—	—	—	11.00	Implemented (Recently released).

**Annexure-III***Assistance provided to Bihar under Central Sector Schemes on Horticulture*

(Rs. in lakhs)

Name of the Scheme	1993-94		1994-95		1995-96	
	Allocation	Release	Allocation	Release	Allocation	Release
Development of commercial floriculture	1.00	1.00	2.00	0.00	1.00	—
Development of mushroom	30.50	23.00	3.00	0.00	1.00	—
Development of coconut	21.80	17.48	19.00	20.62	—	—
Development of tropical arid & temperate fruits	84.34	63.26	100.88	0.00	71.14	—
Development of root & tuber crops	8.40	6.40	3.40	0.00	—	—
Development of spices	11.40	11.47	15.91	0.40	10.00	—
Development of vegetables	47.76	46.51	32.50	0.00	1.00	—
Use of plastics in agriculture	58.30	43.72	111.13	0.00	42.00	—
Development of betelvine	1.35	1.35	1.50	0.00	0.90	—
Schemes of National Horticulture Board	—	27.51	—	54.22	—	24.15
Development of medicinal & aromatic plants	—	—	—	—	0.75	0.75

**Annexure-IV***National Cooperative Development Corporation (NCDC) Schemes*

1. Margin Money assistance to Cooperatives for marketing of horticulture produce.
2. Strengthening share capital base of fruit and vegetable marketing societies.
3. Assistance for purchase of transport vehicle by fruit and vegetable cooperatives.
4. Assistance for setting up fruit and vegetable processing units by cooperatives.
5. Assistance for construction of godowns/sheds by fruits & vegetable cooperatives.
6. Setting up of cold storages by cooperatives.

**Annexure-v**

*Statewise Cooperative Processing Units Assisted and installed by NCDC as on 31.3.96*

S.No.	State	Units assisted	Units Installed
1.	Andhra Pradesh	2	1
2.	Assam	1	1
3.	Himachal Pradesh	5	5
4.	Karnataka	1	1
5.	Kerala	10	7
6.	Maharashtra	2	2
7.	Manipur	1	1
8.	Orissa	1	1
9.	Punjab	1	1
10.	Rajasthan	2	2
11.	Tamil Nadu	5	5
12.	Uttar Pradesh	1	1
13.	West Bengal	2	1
14.	Nafed	1	1
		35	30

**Annexure-VI**

*Development Programmes of National Horticulture Board (N.H.B.)*

1. Integrated project of post-harvest Infrastructure of Horticultural crops.
2. Development of Marketing of Horticultural produce through participation in Soft Loan.
3. Market Information Service of Horticultural Crops.
4. Introduction of New Technologies and Concepts in Horticulture.
5. Techno-Economic Feasibility Studies Surveys on various Aspects of Horticulture.
6. Establishment of Nutritional Gardens in Rural Areas.
7. Transfer of Technology through Training and Visits of Horticulture Growers.
8. Elimination of Jhoom Cultivation through Development of Horticulture in Nagaland.

9. Expansion of Area under Pineapple Cultivation in Madhya Pradesh.
10. Integrated Horticulture Development in Rajasthan (District Sikar).
11. Alternate Structure for Marketing of Fruit Juices/ Fruit Based Beverages.
12. Grant of Financial Assistance to Professional Organisations for the Development of Horticulture.
13. Development of Beekeeping for improving Crop productivity.

[Translation]

SHRI SHATRUGHAN PRASAD SINGH : Mr. Speaker, Sir, in reply the Minister has informed that some programmes have been started by the Horticulture Board constituted under him at all India basis. The Development Programme of the Board consists horticulture development in Nagaland, Annanas cultivation and Rajasthan under item No. eight, nine and ten but Bihar figures nowhere. I want to know from the Government whether the Government would like to extend assistance to Bihar by enlisting it in the National Horticulture Board's Development Programme in view of the fact that Mango, leechi and banana are grown there and small farmers are going to set up industries there based on these fruits.

SHRI CHATURANAN MISHRA : We extend help for the schemes formulated by the National Horticulture Board through Co-operative sector. Such effort is being done in Bihar. Recently I had been to Bihar, five sectors have been identified where this programme is being implemented in collaboration of the State government. But we want to give priority to more backward areas, such as North-east and Kashmir as these have more potential. No discrimination is being done to Uttar Pradesh or Bihar, the only difference is that these are being given priority.

SHRI SHATRUGHAN PRASAD SINGH : A list is there in Annexure-III. NCDC has set up and assisted Co-operative processing units in 13 states. In this list also Bihar has been ignored. I want to know from the Govt. whether NCDC intends to set up a unit in Bihar with its own assistance. In reply to this question it has been replied that Bihar is the largest producer of corn and Begusarai, Khagaria and Samastipur are the largest Corn producing areas there. The Directorate handling corn cultivation is at Delhi but no corn is grown here is Delhi. I want to know from the Government whether they desire to set up this directorate at Begusarai in Bihar. Bihar Government may moot a proposal to this effect because ultimately they have to support it we are not discriminating against instead Bihar is ignoring itself, then what can we do ?

SHRI CHATURANAN MISHRA : Mr. Speaker, Sir, this Directorate will not be shifted from Delhi as other parts of the Country has also to be looked after. But opening of a regional Institute in Bihar is under consideration. As far the NCDC is concerned, I will feel happy if Bihar works in Co-operative sector. The Bihar Govt. may forward it as ultimately they have to support it. No discrimination is being made against Bihar, instead it is ignoring itself then what can we do ?

[English]

SHRI P.M. SAYEED : Sir, I am encouraged to ask a supplementary though it is not strictly within the framework of the question. The hon. Minister has gone beyond the scope of the question.

You have visited my constituency. You know that papaya of the best quality in the country is grown in Lakshadweep and that too in plenty. He is a man from the grassroot level. He has also agreed with me that he would visit Lakshadweep. May I know from the hon. Minister whether the Central Government will come forward with sufficient financial help in order to set up a food processing industry for papaya in Lakshadweep?

SHRI CHATURANAN MISHRA : Food processing is not under me. Even then, I will request my colleague to consider his case sympathetically.

MR. SPEAKER : But you can help them to grow more papaya.

[Translation]

SHRI THAWAR CHAND GEHLOT : Mr. Speaker, Sir, NAFED is engaged in food processing in co-operative sector. It produces tomato (or potato) Chips or Catchup which is consumed through out the country and exported as well. But its plant is obsolete due to which optimum production is not possible there. There is a need to increase its production. So far my information goes, NAFED has asked the Centre to provide land as they have funds with. After they get the land they will produce four times more catchup and work better in the Co-operative sector which will benefit the Cooperative sector. This is the Scheme. I would like to know from the Minister if he would approve the proposal and provide them land.

SHRI CHATURANAN MISHRA : Mr. Speaker, Sir, Centre does not provide land. That is done by the State Government. But I will ask NCDC to consider your question sympathetically. We don't provide land, that's rather provided by the State.

[English]

#### Sale of Land by SC/ST and Adivasis

\*322. SHRI BHAKTA CHARAN DAS : Will the Minister of WELFARE be pleased to state :

(a) whether the Government have permitted the Scheduled Caste, Scheduled Tribe and Adivasis to sell their land;

(b) if so, whether the Government have any data about the number of Scheduled Caste, Scheduled Tribe and Adivasis in Orissa particularly in Kalahandi district who sold their land so as to prevent themselves from starvation;

(c) if so, the details thereof indicating the area of land sold by them;

(d) whether Government are aware that those Scheduled Caste, Scheduled Tribe and Adivasis became landless as a result thereof: and

(e) If so, the measures being taken by the Government to prevent them from becoming landless and for their development/rehabilitation?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Under Section 3(1) of the Orissa Scheduled Areas Transfer of Immovable Property (By Scheduled Tribes) Regulations, 1956 (Regulation 2 of 1956) and through Sections 22, 23, 23-A of Orissa Land Reforms Act, 1980 the Competent Authority/Revenue Officer has been empowered to grant permission for alienation of land belonging to STs/SCs. A member of ST/SC who intends to transfer any of his immovable property to a member of any non-ST/non-SC, shall submit an application for the purpose and obtain the prior consent in writing of the Competent Authority/Revenue Officer under the above sections. In case of transfer effected in contravention of the above restrictive provisions, the Competent Authority/Revenue Officer, as the case may be, may, on receipt of application or *suo moto* declare the transfer invalid and cause restoration of the land to the transferor or to his heirs and also impose penalty upto Rs. 200/- per acre of such property per year or any part thereof during which unlawful possession continues. Provision has also been made in both the enactments for eviction of unauthorised occupation of any immovable property or holding belonging to ST/SC persons by way of trespass or otherwise and restoration of possession thereof to those persons or to their heirs.

(b) No instance of selling land by them so as to prevent themselves from starvation has come to notice of Government.

(c) Does not arise.

(d) Does not arise.

(e) Does not arise.